

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(15) C.P.(IB)-1623-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.09.2019**

NAME OF THE PARTIES: Sunflag Iron & Steel Co. Ltd.  
V/s  
Uday Bright Bars Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representative for both the sides are present.
2. Respondent to file Reply and serve a copy on the other side in advance. Petitioner if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent matter is adjourned to **23.10.2019**.

Sd/-  
**CHANDRA BHAN SINGH**  
Member (Technical)

Sd/-  
**M.K. SHRAWAT**  
Member (Judicial)

16.09.2019  
Aah